



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 12 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/72/2017 HEARING) FIXED	M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, F C I SC, TRANSPORT
2	WITH WA/344/2014	M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, F C I SC, TRANSPORT
3	WITH WA/345/2017	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
4	WITH WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
	WITH I.A.(Civil)/4345/2017 in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
5	C.Ex.App./4/2019 (HEARING)	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
6	WITH C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE

7	WITH C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
8	C.Ex.App./11/2019 (HEARING)	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
9	WITH C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
10	WITH I.A.(Civil)/1689/2019 in C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. Versus THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
11	PIL/10/2020 (HEARING), FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MR D K BHATTACHARYYA MS S SARMA HAZARIKA MS A BORGHAIN DILME R.M. MOMIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
12	WA/289/2022 CAVT. NO.09182/022, (HEARING), FIXED	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
13	WITH WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
- FOR ORDERS -				
14	WA/84/2018 CAVT. NO.0321/2018	THE ASSAM CO-OPERATIVE APEX BANK LTD Versus PUNJAB NATIONAL BANK AND 8 ORS	MR. D SAIKIA MR. P N GOSWAMI	MR G N SAHEWALLA (R2) MD ASLAM (R2) MR. A GANGULY MR. B PRASAD SC, PNB FOR CAVEATOR MR. M SAHEWALLA (R2)
15	PIL/12/2021	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC
16	I.A.(Civil)/1599/2022 in WA/6589/2022	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. K P PATHAK MS U SHARMA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN (r-4,5) MS. N CHOUDHURY (r-4,5) MR. M BORAH (r-4,5) MR. A KHOUND (r-4,5) MS B BORA (r-4,5) MR A TALUKDAR (r-4,5) MR J DAS (r-4,5)
	WITH WA/6589/2022 (Filing Number)	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS. B	MR. K P PATHAK	
	WITH WA/6590/2022 (Filing Number)	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS. E	MR. K P PATHAK	

	WITH I.A.(Civil)/1596/2022	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. K P PATHAK MS U SHARMA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN (r-4,5) MS. N CHOUDHURY (r-4,5) MR. A KHOUND (r-4,5) MS B BORA (r-4,5) MR A TALUKDAR (r-4,5) MR J DAS (r-4,5)
17	I.A.(Civil)/1393/2023 ITA/5/2021 (D/O) in ITA/5/2021 WITH MC/34/2023	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH,	MR. S C KEYAL	
18	I.A.(Civil)/1670/2023 in PIL/16/2023 WITH PIL/16/2023	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus SHREE PRAKASH SINGH, RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. S C KEYAL MR. P MAHANTA MS. P SAHARIA MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH MR. T J MAHANTA (R-11) MR. M KHAN (R-8) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. J RAHMAN (R-8) MD. S ALOM (R-7) MR. M S ALAM (R-7) MS S AHOM (R-10) MR S S ISLAM (r-9) MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) SC, HEALTH
19	I.A.(Civil)/1769/2023 in WA/6497/2023 WITH WA/6497/2023 (Filing Number) WITH I.A.(Civil)/6498/2023 (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA MR. S BORA MR. S BORA	GA, ASSAM MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC GA, ASSAM MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
20	WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAIN (r-8) MR. A METO (r-8)
21	I.A.(Civil)/2288/2023 in WA/7516/2023 WITH WA/7516/2023 (Filing Number)	LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA MR. P K ROYCHOUDHURY	SC, HIGHER EDU SC, K A A C

WITH I.A.(Civil)/2464/2023		LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, ELEM. EDU SC, K A A C
- FOR FRESH ADMISSION WITH STAY/BAIL -				
22	WA/194/2023	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
WITH I.A.(Civil)/1541/2023 in WA/194/2023		THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
23	WA/326/2023	MS/ P.P. ENTERPRISES AND 3 ORS. Versus UNION OF INDIA AND 7 ORS.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
24	PIL/59/2023	JITUL DEKA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, HEALTH
25	WA/214/2023	RAJIB DAS Versus THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
26	WA/322/2023	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
27	WA/250/2023 FIXED	DEBASHIS PUZARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P SHARMA K AHMED MS. U SARMA	SC, PWD
28	WITH WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B		MR. S P SHARMA MR P R SARMA K AHMED
29	WP(C)/4027/2023 FIXED	IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH AND F W
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LEAVE NOTE OF ADVOCATES FOR 25/08/2023				
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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/6005/2022 B/O	KARUNA KANTA DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU SC, BTC
MOTION			
2 WP(C)/5418/2022 FIXED	RAJIB KUMAR JHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR A SHARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, BTC
3 WP(C)/741/2023 B/O	ARUP SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
4 WP(C)/3847/2023	PARAG GOSWAMI AND 54 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5 WP(C)/4223/2023	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H RAHMAN RUBI GOGOI	SC, ELEM. EDU
6 WP(C)/4237/2023 B/O	DR. ASHOWAR HUSSAIN MANDAL Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, RMSA SC, RMSA DY.S.G.I. SC, SSA
7 WP(C)/4510/2023 FIXED	SIMA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. K GOGOI DY.S.G.I.
8 WP(C)/4577/2023 FIXED	MOMOTAJ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
9 WP(C)/4597/2023 B/O	RAFIQUR RAHMAN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.
10 WP(C)/4635/2023	SUPRATIM BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, HEALTH AND F W
11 WP(C)/4830/2023	MADAN ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. A DAS MS. R GOHAIN	SC, SEC. EDU. GA, ASSAM

12	WP(C)/4834/2023	DEWAN GROUP HIGH SCHOOL, DEWAN T.E. CACHAR Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, SEC. EDU.
13	WP(C)/4837/2023	ISSAC EKKA AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, SSA SC, SEBA
14	WP(C)/4845/2023	MIJINGCHA MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/4846/2023	NIKEL MUCHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/4864/2023	FARUK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, SEC. EDU.
17	WP(C)/4870/2023	DURGESWAR BARO Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, HIGHER EDU SC, G U
18	WP(C)/4873/2023	MAHMUDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA S ISLAM MR. F A FAROOQUE MS N.KAZI	SC, ELEM. EDU
19	WP(C)/4874/2023	SHAHAJAHAN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MS V V THANYU MS S JAIN	SC, HIGHER EDU SC, FINANCE
20	WP(C)/4879/2023	MAHESH KUMAR BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	GA, ASSAM SC, EDU
21	WP(C)/4880/2023	ATAUR RAHMAN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
22	WP(C)/4881/2023 B/O	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
23	WP(C)/4886/2023	ABDUL ALIM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>				
24	WP(C)/3770/2021 B/O	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
25	WITH WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
26	WITH WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG
27	WP(C)/4775/2021 B/O	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM MD A K AHMED MS S BARUAH
28	WP(C)/4781/2021 FIXED	MADHU BAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU. MS. P CHUTIA

29	WP(C)/5384/2021 B/O	AMIR HAMJA Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
30	WP(C)/6962/2021 FIXED	RUDRA CHANDRA DAS Versus THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
31	WP(C)/789/2022	SALEK AHMED AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
33	WP(C)/5482/2022 FIXED	ABDUL BATEN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU MR. R ISLAM (r-5) GA, ASSAM MR G U AHMED (r-5)
34	WP(C)/5789/2022 FIXED	ABDUL MALEK SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
35	WP(C)/6225/2022 FIXED	SMTI MINA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
36	WP(C)/7481/2022 FIXED	SIRAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM
<u>ORDERS</u>				
37	Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	SC, SEC. EDU. MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE MS. R CHAKRABORTTY
WITH I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018				
38	I.A.(Civil)/2783/2022 FIXED, IN WP(C)/5746/2016 (D/O), WP(C)/1505/2017 (D/O) in WP(C)/5746/2016	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS. THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MS. B BHUYAN MS B BORA MR. M U MAHMUD MR S H MAHMUD	ASSTT.S.G.I. SC, U G C
WITH WP(C)/1643/2022				
39	WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
WITH I.A.(Civil)/1276/2022				
40	Cont.Cas(C)/506/2023	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS SANDHYA RANI BISWAS Versus BANASHREE NATH AND 4 ORS	MR S SARMA MR. A SAXENA PARTHA R CHOUDHURY	MR.R THAKURIA(R- 4&5) SC, EDUCATION ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
41	Cont.Cas(C)/509/2023	DR. NIRAB KUMAR SARMAH Versus BISWARANJAN SAMAL, IAS AND ANR.	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	

42	Cont.Cas(C)/510/2023	THANESWAR DUTTA AND 32 ORS Versus BJOYA CHOUDHURY , IAS AND ANR	MRS. K DEVI MS S A KHALIFA	
43	WP(C)/1454/2023 FIXED	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU
44	I.A.(Civil)/2298/2023 in WP(C)/5836/2014	ON THE DEATH OF SRI GANGA DAS HIS LEGAL HEIRS RUMI DAS AND 3 ORS. Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.P MAHANTA MS. P SAHARIA	SC, T U
	WITH WP(C)/5836/2014	GANGA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	SC, T U

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
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10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4173/2023	NRIPEN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, AG SC, FINANCE
2 WP(C)/4498/2023	DR. PANKAJA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
3 WP(C)/4744/2023 FIXED	BIKASH KUMAR PATAR AND 19 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
4 WP(C)/4754/2023 FIXED	INDRAJIT BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, PWD ROAD GA, ASSAM
5 WP(C)/4821/2023	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. R. AHMED	SC, AG SC, HOUSING AND URBAN AFFAIRS SC, URBAN WATER SUPPLY AND SEWERAGE
6 WP(C)/4827/2023	RUMIMA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN MR N ISLAM S ALI MR. M U E BHUYAN	SC, AG SC, HEALTH
7 WP(C)/4842/2023	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE
8 WP(C)/4850/2023 B/O	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, REVENUE
9 WP(C)/4852/2023	CHANDI RAM BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. J KALITA	SC, SEC. EDU. SC, BTC SC, FINANCE SC, REVENUE
10 WP(C)/4854/2023	SHORBHANU NESSA BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE

11	WP(C)/4866/2023	KAMINI NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS P DAS	SC, FOREST SC, BTC
12	WP(C)/4867/2023	PRABIN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. K BORUAH MR. M ALAM MS P DAS	SC, FOREST SC, BTC
13	WP(C)/4868/2023	DIPAK PATHAK AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU SC, BTC SC, FINANCE
14	WP(C)/4869/2023	EBARAN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, AG
15	WP(C)/4882/2023	NIZAM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
ORDER NO STEPS				
16	WP(C)/5795/2022	DRONA KANTA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D K MEDHI P BORUAH	SC, SEC. EDU. GA, ASSAM SC, AG
ADMISSION				
17	WP(C)/408/2018 FIXED	MRS. RUMI DUTTA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. B GOSWAMI	SC, ELEMENTARY EDUCATION
18	WP(C)/8815/2018 FIXED	M. MANOJ KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MS. N NATH MR. M DUTTA	MR. K GOSWAMI MR. K GOGOI (SC, HIGHER EDU.) SC, FINANCE DEPTT. SC, N C HILLS
19	WP(C)/3715/2021 FIXED	DHARAM NATH GIRI Versus UNION OF INDIA AND 5 ORS.	MR D K DAS MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR H BETALA MR C KUMAR MR H J SAIKIA	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
WITH				
20	WP(C)/3075/2022	SMTI. USHA GIRI Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS S BARUAH ASSTT.S.G.I.
21	WP(C)/4110/2021	MS. LILI GOSWAMI Versus THE CEMENT CORPORATION OF INDIA AND 2 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS J SARMAH MR. J.ROY (SC, CCI) SC, EPF ASSTT.S.G.I.
22	WP(C)/4626/2022	SIDDIQUE ALI MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	SC, FINANCE SC, TRANSPORT
23	WP(C)/4833/2022	ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
24	WP(C)/5704/2022 B/O	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
25	WP(C)/6277/2022	MATHURA RABHA Versus UNION OF INDIA AND 3 ORS	MR H K DAS MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S S ROY ASSTT.S.G.I.
26	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D.

27	WP(C)/215/2023	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
28	WP(C)/245/2023	NIYAZ AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE
29	WP(C)/582/2023	KHARGESWAR PATAR Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
30	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
31	WP(C)/1901/2023 B/O	PHUKAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
32	WP(C)/2413/2023	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS		SC, CO OP GA, ASSAM MR. P HAZARIKA (R-5) P. BORAH (R-6)
33	WP(C)/4384/2023 FIXED	BINOD BHAGABATI Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 3 ORS	MR. J PATOWARY	SR. SC, APGCL
34	WITH WP(C)/3979/2023	DILIP KUMAR SARMAH Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM MR. H G HAZARIKA	SC, AEGCL
35	WITH WP(C)/4381/2023	PRADIP KUMAR BHUYAN Versus THE ASSAM POWER GENERATION CORPORATION LTD AND 3 ORS	MR. J PATOWARY	SR. SC, APGCL
<u>BAIL HEARING</u>				
36	AB/2757/2023 FIXED	SK NAJOMOL ALI @ MD. NAZMUN ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM
<u>ORDERS</u>				
37	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 4 ORS,	MR. T U LASKAR MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA SC, H P C L
38	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
39	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
40	Review.Pet./43/2018 IN WP(C)/4876/2010(D/O)	THE STATE OF ASSAM Versus SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
41	Review.Pet./111/2019 IN WP(C)/6273/2014(D/O)	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR

42	Cont.Cas(C)/209/2019 FIXED WITH	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
43	Cont.Cas(C)/86/2019 WITH	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
44	Cont.Cas(C)/164/2019 WITH	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
45	Cont.Cas(C)/252/2019 WITH	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
46	Cont.Cas(C)/303/2019 WITH	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
47	Cont.Cas(C)/333/2019 WITH	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
48	Cont.Cas(C)/340/2019 WITH	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
49	Cont.Cas(C)/350/2019 WITH	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
50	Cont.Cas(C)/550/2019 WITH	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
51	Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
52	Review.Pet./37/2021 WITH	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
53	WP(C)/7099/2015	ABU BAKKAR SIDDIQUE and 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN	SC, SECONDARY EDUCATION
54	WP(C)/264/2021 FIXED WITH	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
	I.A.(Civil)/1676/2021 in WP(C)/264/2021	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
55	WP(C)/6819/2021 B/O	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5360/2022	SUBAL RAY @ SUBAL CH RAY Versus THE STATE OF ASSAM AND 3 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, REVENUE
WITH I.A.(Civil)/2423/2023 in WP(C)/5360/2022	SUBAL RAY @ SUBAL CH RAY Versus THE STATE OF ASSAM AND 4 ORS	S I AKAND	
2 WP(C)/1414/2023	TAJUDDIN Versus THE STATE OF ASSAM AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	GA, ASSAM
3 WP(C)/4112/2023	HASNA BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
4 WP(C)/4154/2023	JAMUNA ROY AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MRS. S ROY	GA, ASSAM SC, REVENUE
5 WP(C)/4367/2023	M/S MD ALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
6 WP(C)/4700/2023 FIXED	AGATHA PATWAT AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, NHIDC SC, REVENUE SC, FOREST SC, POWER GRID
7 WP(C)/4847/2023	DAYABATI BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
8 WP(C)/4861/2023	MALEKA BIBI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
9 WP(C)/4875/2023	NABAJYOTI KALITA Versus BRANCH MANAGER, PUNJAB NATIONAL BANK	MR I S MAZUMDAR MS. A AZAD	SC, PNB

ORDER (IMPLEADMENT OF PARTY)

10	I.A.(Civil)/1111/2023 in Cont.Cas(C)/384/2022 WITH Cont.Cas(C)/384/2022	SMTI. BHANU NATH, Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS. SMTI. BHANU NATH Versus KAMAL KUMAR BAISHYA, ACS AND 2 ORS.	MS. S MEDHI MS RICH A JHA MS. S MEDHI MS. A GOGOI	GA, ASSAM
11	I.A.(Civil)/2403/2023 in Cont.Cas(C)/200/2021 WITH Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD Versus AJAY KUMAR AND 5 ORS M/S SONAPUR TEA COMPANY PVT LTD Versus AJAY KUMAR AND 3 ORS	MR A CHOWDHURY MR A CHOWDHURY MR. M J DAS	MR. Y DOLOI MR. D NATH MR D KALITA MR. Y DOLOI MR. D NATH MS. N BARMAN MR. S Z RAHMAN
<u>ADMISSION</u>				
12	WP(C)/498/2022 CAVT. NO.09982/021,	BONTI BORA TAMULY Versus THE STATE OF ASSAM AND 13 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, P AND R.D. GA, ASSAM MR. J K GOSWAMI (r-7) MR. J K GOSWAMI (r-7) MR. J BARMAN (r-7) MR. J BARMAN (r-7) FOR CAVEATOR
13	WP(C)/1144/2022	GHANAKANTA SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
14	WP(C)/1198/2022	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
15	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
16	WP(C)/3192/2022	NAJMU HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR H SARMA MR M RANA	GA, ASSAM MR. M DAS (R-6) MR. A DAS (R-6) MR. M A I HUSSAIN (R-7,8,9) SC, P W D
17	WP(C)/4816/2022	MADHURAM BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
18	WP(C)/1962/2023 FIXED	DHAN BORO Versus THE UNION OF INDIA AND 4 ORS	MR P KATAKI MR U S BORGOHAIN MRS R BEGUM MRS. M D BORUAH	MR. M DUTTA (r-4) MS S DEV (r-4) MS N RAI (r-4) DY.S.G.I. SC, NCB
<u>ORDERS</u>				
19	WP(C)/6460/2022 FIXED	RINKU NATH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM

20	Cont.Cas(C)/503/2023	MARJINA BEGUM AND 2 ORS. Versus PALLAV GOPAL JHA	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
21	Cont.Cas(C)/504/2023	HOINENG THADOU Versus GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
22	Cont.Cas(C)/505/2023	RUKIA BEGUM Versus AAYUSH GARG	MR. W RAHMAN	
23	Cont.Cas(C)/507/2023	RAMEN DAS Versus GYANENDRA DEV TRIPATHI AND ANR E	MR. W RAHMAN MR M RAHMAN	
24	WP(C)/784/2023	RUSHNA NAZAR LASKAR Versus THE STATE OF ASSAM AND 12 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
25	WP(C)/1200/2023	MD. KHAMUD ALI Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 5 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR Y KOTHARI	

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
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11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1068/2023 FIXED	RAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	K U AHMED MS P SARMA MS N HASAN MR. B A AHMED	GA, ASSAM SC, NRC MS. N BORDOLOI (SC REVENUE) DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/1398/2023 FIXED	MUSSTT AMENA @ AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1399/2023 FIXED	MD ESUB ALI @ EUSOB ALI @ RIACHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2468/2023	RAHMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/2964/2023 FIXED	MOKALE AJAM @ AJOM Versus THE UNION OF INDIA AND 7 ORS	MR. M ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/4196/2023	PROJAPATI CHAUDHURY @ PROJAPATI SEN Versus THE UNION OF INDIA AND 5 ORS	MR B SINHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/4198/2023	KANESA KHATUN @ BANESA KHATUN Versus THE UNION OF INDIA AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/4640/2023 FIXED	KAMLAI BIBI Versus UNION OF INDIA AND 7 ORS	MR. H R KHAN MR. T K DEY MR. M H SAIKIA MR. N I MAZARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/4825/2023	MD. CHAN MIYA SEAKH @ MD. CHAN MIAH Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4855/2023	DHANANJAY DUTTA @ DHANANJOY DUTTA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4872/2023	MUSSTT. AICHA KHATOON @ AYESHA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
12	WP(C)/4997/2016 FIXED	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
13	WP(C)/7180/2018 WITH LCR, B/O	SAHAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/1254/2019 WITH LCR, FIXED	AZIRAN NESSA @ AJIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2335/2019 WITH LCR, FIXED	SAIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
16	WP(C)/2720/2019 WITH LCR	ATAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/2725/2019 WITH LCR	DEBABRAT CHAKRABORTY Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
18	WP(C)/5862/2019 FIXED	GOLAPI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/6588/2019 WITH LCR, FIXED	MIYAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WITH WP(C)/6615/2019 WITH LCR	ABDUL KHALEK Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

21	WP(C)/6931/2019 WITH LCR	HAREJ ALI @ HAREJ Versus THE UNION OF INDIA AND 6 ORS.	MR. J PAUL MR. A PAUL MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/7733/2019	ANANTA PURKAYASTHA Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS. J PAUL MRS. M HORE MS S BHOWMICK MS M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/8186/2019 FIXED	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/5049/2020 WITH LCR, FIXED	AKLIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/1469/2022 WITH LCR, B/O	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WITH WP(C)/821/2022	MOJIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH	ASSTT.S.G.I.
27	WP(C)/2398/2022 WITH LCR, FIXED	MARJINA BEGUM @ MARJINA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/6767/2022 WITH LCR, FIXED	SUJIT DAS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/8259/2022 WITH LCR, FIXED	ZAHED ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/2778/2023 WITH LCR, FIXED	ANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/2872/2023 WITH LCR, FIXED	JASNARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. K C ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/3407/2023 WITH LCR, B/O	SUMITRA DAS @ SUMITRA ARJYA Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	WP(C)/3760/2023 WITH LCR, B/O	LAL BHANU Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ORDERS

34	Review.Pet./96/2020	UNION OF INDIA AND ANR. Versus SANJAY SARKAR	MR. S C KEYAL MR. A K DUTTA (C.G.C.)	DR G J SHARMA MR S NATH
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35	W.P.(CrI.)/26/2022	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
36	I.A.(Civil)/1105/2023 in WP(C)/2271/2023	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2271/2023	MUSSTT NAJIA @ NAJIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A SARMAH MS. N KALITA MS. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
37	I.A.(Civil)/2317/2023 B/O in WP(C)/1410/2018	AKBAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	I.A.(Civil)/2385/2023 in Review.Pet./3/2021	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.		GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./3/2021	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
39	I.A.(Civil)/2418/2023 in Review.Pet./97/2021	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB	DY.S.G.I.
	WITH Review.Pet./97/2021	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	I.A.(Civil)/2465/2023 WP(C) 7095/2021(D/O) in WP(C)/7095/2021	MAHIR UDDIN @ MD. MOHIR UDDIN Versus THE UNION OF INDIA AND 7 ORS	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

HEARING

41	WP(C)/2186/2017 WITH LCR, FIXED	BHANU NESSA Versus THE STATE OF ASSAM and 3 ORS.	MR.U SAIKIA MR.A AHMED	GA, ASSAM
42	WP(C)/4039/2022 WITH LCR, B/O	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023

10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4377/2023 CAVT. NO.07682/023,	THE CHIEF COMMISSIONER, CENTRAL EXCISE, CUSTOMS AND SERVICE TAX Versus SHUBRANGSHU DEB	MR. S C KEYAL	MR M CHANDA MR. S NATH FOR CAVEATOR
2	WP(C)/4528/2023	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
3	WP(C)/4877/2023	UNION OF INDIA AND 3 ORS. Versus SMT RITA SINGHA AND 5 ORS.	MR. B CHAKRAVARTY SC, C.G.C.	
ADMISSION				
4	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
5	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
6	CRL.A(J)/93/2023	BANDHANA KANDULANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI	PP, ASSAM
7	CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
ORDERS				
8	I.A.(Civil)/1921/2018 in Mat.App./43/2018	XXXXXXX Versus XXXXXXX	MR L K RAJKONWAR MR. S BARUAH MR. D CHUTIA	
	WITH Mat.App./43/2018	XXXXXXX Versus XXXXXXX	MR L K RAJKONWAR MR. S BARUAH MR. D CHUTIA	

9	I.A.(CrI.)/757/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./319/2022 WITH CrI.A./319/2022	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
10	Mat.App./22/2023 WITH LCR	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR. XXXXXXXX Versus XXXXXXXX	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. K BHATTACHARJEE MS B TALUKDAR	PP, ASSAM
11	I.A.(CrI.)/160/2023 WITH LCR 6 FILES, FIXED in CrI.A./73/2023 WITH CrI.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR . SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	I.A.(CrI.)/739/2023 in CRL.A(J)/8322/2023 WITH CRL.A(J)/8322/2023 (Filing Number) WITH I.A.(CrI.)/8326/2023 (Filing Number)	AJAY DAS Versus THE STATE OF ASSAM AND ANR. AJAY DAS Versus THE STATE OF ASSAM AND ANR H AJAY DAS Versus THE STATE OF ASSAM AND ANR H	MS N HASSAN MS N HASSAN MS N HASSAN	PP, ASSAM
13	I.A.(Civil)/893/2023 IN MAT.APP. SL.NO. 3264/2023, WITH LCR 2 FILES in Mat.App. WITH	XXXXXXXX Versus XXXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	
14	Mat.App./7/2023 WITH	XXXXXXXX Versus XXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
15	Mat.App./8/2023	XXXXXXXX Versus XXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
HEARING				
16	CrI.A./200/2013 <u>10 Y 1 M 28 D</u> :WITH LCR 4 FILES, P.B.-2, FIXED	BIMAL KRISHNA NATH Versus STATE OF ASSAM and ANR.	MS. S DAS MS. K MALAKAR MR. A BHATTACHARYA MS S PARWEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR. R S MISHRA (R-2) MS. S NAZNEEN (R-2) MR. K M HASSAN (R-2) MR M AHMED(R-2) PP, ASSAM
17	CrI.A./370/2017 WITH LCR 5 FILES, P.B.-2 WITH I.A.(CrI.)/567/2018 in CrI.A./370/2017	AMINUR RAHMANand 2 ORS Versus THE STATE OF ASSAM and ANR AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM and ANR	MR.M U MONDAL MS N NASRIN MD I H KHAN MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM PP, ASSAM
18	Mat.App./17/2021 WITH LCR, FIXED	XXXXXXXX Versus XXXXXXXX	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2864/2023	ASROF ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
2 Bail Appln./2960/2023	ROSIDUL HOQUE @ ROSHIDUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
3 Bail Appln./2961/2023	EKRAMUL HAQUE Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MD S ALI N. GUPTA R. Kr. Singh	PP, ASSAM
4 Bail Appln./2965/2023	JIIYABUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5 Bail Appln./2966/2023	MOJAMMEL HOQUE @ MOZAMMEL HOQUE @ MOZAMMEL SK. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
6 Bail Appln./2967/2023	NOOBA MEITEI AND ANR. Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	SPL PP WILDLIFE FOREST ASSAM
7 Bail Appln./2968/2023	SORIF AHMED @ SARIF AHMED Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
8 Bail Appln./2970/2023	MONTOSH PAUL Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
9 Bail Appln./2976/2023	MUSSTT SAHIDA KHATOON @ ANJU AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

10	Bail Appln./2978/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>MOTION</u>				
11	AB/2942/2023	JYOTIRMOY RAY Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
12	AB/2943/2023	SADDAM HOQUE @ SADDAM ALI Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
13	AB/2944/2023	RAFIKUL SK @ RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MD. A. RASHID MR. M HUSSAIN MR A.K. MOLLAH	PP, ASSAM
14	AB/2945/2023	ABUL BASAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
15	AB/2946/2023	MOSTAFIZUR ROHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
16	AB/2947/2023	JEET DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S SARMA MR. T K BHUYAN MR. S K DEKA MR. C TALUKDAR	PP, ASSAM
17	AB/2949/2023	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
18	AB/2950/2023	PHULENDRA NATH PATHAK Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. R K AGARWALA MS. D KALITA MR D K BHATTACHARYYA	PP, ASSAM
19	AB/2951/2023	SUMIT DAS Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. R K AGARWALA MS. D KALITA MR D K BHATTACHARYYA	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Pet./604/2021 B/O	KANCHAN GOEL Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR. R ALI MS. S NAZNEEN	MR. R DE (R-2) MR B SHARMA (R2) MS. D PATHAK(R-2) PP, ASSAM
21	Crl.Pet./780/2023 FIXED	RIDA ISLAM @ NIRMALI NATH AND ANR Versus THE STATE OF ASSAM AND ANR	MD A HUSSAIN MR. M HOQUE	MD A ALI (r-4) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1479/2023 WITH OFFICE NOTE, LCR FILE	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
23	Bail Appln./1502/2023 WITH OFFICE NOTE, LCR FILE	GOPAL GAUTAM Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
24	Bail Appln./1733/2023 WITH OFFICE NOTE, LCR FILE	SOLIMUDDIN @ SALIMUDDIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
25	Bail Appln./2117/2023 WITH OFFICE NOTE, LCR FILE	AMIR UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
26	Bail Appln./2318/2023 WITH OFFICE NOTE, LCR FILE, FIXED	TAJ UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
27	Bail Appln./2415/2023 WITH OFFICE NOTE, LCR FILE	RAHUL MECH Versus THE STATE OF ASSAM	MS D MEDHI MR K THAKUR MR. S. PEGU	PP, ASSAM

28	Bail Appln./2465/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD MANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
29	Bail Appln./2468/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
30	Bail Appln./2470/2023 WITH LCR, OFFICE NOTE, FIXED	MD. ROKIBUL ISLAM @ RAKIBUL ISLAM Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE S A AKIB	PP, ASSAM
31	Bail Appln./2480/2023 FIXED	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
32	Bail Appln./2579/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SENSING GAUR AND 6 ORS. Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
33	Bail Appln./2606/2023 FIXED	HAZARAT BILLAL @ HAZRAT BILLAL Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
34	Bail Appln./2614/2023 FIXED	PARESH MALLIK Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
35	Bail Appln./2618/2023 FIXED	SANTANU RAY @ SANTANU MOHAN ROY Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
36	Bail Appln./2655/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABDUR ROSHID Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
37	Bail Appln./2674/2023 WITH OFFICE NOTE, FIXED	RAJ PEGU Versus STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
38	Bail Appln./2682/2023 FIXED	BRAJEN BAISHYA Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
39	Bail Appln./2859/2023 WITH OFFICE NOTE	MIJANUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N ALI MR U ROY	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/1894/2023 FIXED	MOHAN JYOTI BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
41	AB/1919/2023 FIXED	NUR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
42	AB/1934/2023 FIXED	MAINUL ALI @ MAINAL HOQUE Versus NORTH EAST FRONTIER RAILWAY	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	MR. K K PARASAR SC, NF RLY
43	AB/2392/2023 FIXED	AZADUL ISLAM @ AZADUL SHEIKH @ BHUTTU Versus THE STATE OF ASSAM	MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
44	AB/2626/2023 FIXED	SAHED ALI @ HAYED ALI Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
45	AB/2671/2023 FIXED	DIN ISLAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MR. R A CHOUDHURY	MR A U AHMED MS. H SARMA PP, ASSAM

46	AB/2674/2023 WITH OFFICE NOTE, FIXED	FAKIR ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
ORDERS				
47	I.A.(CrI.)/511/2022 B/O in CrI.Rev.P./6668/2022 WITH CrI.Rev.P./6668/2022 (Filing Number)	MOHIBUL HOQUE @ MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR. MOHIBUL HOQUE @ MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR (E)	MR. A A R KARIM MR. A DEB MS. R R BORAH MR. A A R KARIM	MR. RASHIDUL ISLAM (R-2) MR J I MONDAL (R-2) PP, ASSAM
48	CrI.Pet./619/2022 WITH LCR 5 FILES, B/O	SUNESHA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR D KALITA N GAUTAM	PP, ASSAM
49	CrI.A./210/2023 WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/497/2023 in CrI.A./210/2023	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR. SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM PP, ASSAM
50	I.A.(CrI.)/324/2023 B/O in CrI.Rev.P./3943/2023 WITH CrI.Rev.P./3943/2023 (Filing Number)	HABIBUR RAHMAN Versus KHUDEJA KHATUN HABIBUR RAHMAN Versus KHUDEJA KHATUN (B)	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI MR. M U MAHMUD	MR SAURADEEP DEY (R-1)

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/5764/2022 B/O	OWAHABUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM MD K RAHMAN SC, REVENUE
2 Cont.Cas(C)/369/2023 B/O	RAMEN DEKA Versus PALLAV GOPAL JHA	MR. A M S MAZUMDER GK GOGOI	
TOP OF THE LIST			
3 WP(C)/7092/2022 FIXED	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
WITH 4 WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
WITH 5 WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
6 WP(C)/724/2023 FIXED	FAKAR UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA
7 WP(C)/730/2023 FIXED	JACHIMUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, SEC. EDU.
MOTION			
8 WP(C)/4443/2023 B/O	ANURADHA PATIR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
9 WP(C)/4519/2023 FIXED	SUDHAMAN CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
10 WP(C)/4645/2023 FIXED	IMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM SC, FOREST

11	WP(C)/4690/2023	JABA CHAKRABORTY Versus THE UNION OF INDIA AND 4 ORS	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, AG DY.S.G.I.
12	WP(C)/4694/2023 CAVT. NO.08102/023, WITH CAVT. NO. 810/2023	MD. KHAJA HANIF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM MR. M I HUSSAIN FOR CAVEATOR SC, REVENUE
13	WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
14	WP(C)/4822/2023	LUKUMONI KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/4826/2023	ANJUWARA AHMEDA Versus STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM
16	WP(C)/4828/2023	BANAJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
17	WP(C)/4831/2023	RANJIT KR. MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, AGRI. DEPARTMENT
18	WP(C)/4835/2023	DEVOJANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY	GA, ASSAM SC, AFDC
19	WP(C)/4836/2023 B/O	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY TRI GOSWAMI	GA, ASSAM
20	WP(C)/4838/2023	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM
21	WP(C)/4840/2023	BIKI RABHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. R SARMA	DY.S.G.I.
22	WP(C)/4851/2023	RAJA THAKUR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM
23	WP(C)/4859/2023	DEVENDRA PRASAD DUBEY Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	DY.S.G.I.
24	WP(C)/4860/2023	BORNALI TAMULI Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY	SC, CO OP GA, ASSAM SC, APSC
25	WP(C)/4862/2023	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU
26	WP(C)/4863/2023	CISF NO 071732367 CONST/GD MALIN CHANDRA NATH Versus THE UNION OF INDIA AND 3 ORS.	MR R DHAR MR B C MUCHAHARY	DY.S.G.I.
27	WP(C)/4865/2023	UTTAM KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	GA, ASSAM SC, AGRI. DEPARTMENT
28	WP(C)/4878/2023	SARASWATI HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
29	WP(C)/4883/2023	RANJAN THAKUR Versus THE UNION OF INDIA AND 6 ORS.	MR. N H LASKAR	DY.S.G.I.

30	WP(C)/4884/2023	PARESH TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, FINANCE
31	WP(C)/4887/2023	TAGAR DEKA Versus THE STATE OF ASSAM 10 ORS	MR S N KRISHNATRAYA MS D MAHANTA MAYUR DAS	SC, P AND R.D. GA, ASSAM SC, P H E
<u>ORDER (STAY VACATING)</u>				
32	I.A.(Civil)/2344/2023 FIXED in WP(C)/3558/2023 WITH WP(C)/3558/2023	AMIYA BHUSHAN BARUAH Versus SABITA SAUD AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, PWD ROAD MR. A R BHUYAN MR R DHAR
		SABITA SAUD Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR F A LASKAR MR. D H MOZUMDER	SC, PWD ROAD
	WITH I.A.(Civil)/1871/2023 in WP(C)/3558/2023	SABITA SAUD, Versus THE STATE OF ASSAM,	MR A R BHUYAN MR F A LASKAR	SC, PWD ROAD
<u>ADMISSION</u>				
33	WP(C)/3554/2022 FIXED	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
34	WP(C)/4687/2022 FIXED	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
35	WP(C)/5940/2022 FIXED	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION
36	WP(C)/6832/2022 FIXED	ISLAMUDDIN AHMED AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHETIA MR. CHARAN DEKA MR. L Dek a MR. M K SARMAH	GA, ASSAM MR B GOGOI, SC, FINANCE
37	WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
	WITH			
38	WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
	WITH			
39	WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
40	WP(C)/346/2023 FIXED	NAZIR AHMED TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, PWD
41	WP(C)/1964/2023 FIXED	BHASKAR MEDHI Versus THE UNION OF INDIA AND 5 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. P S BHATTACHARYYA (C.G.C., R1-R6) MR. J LASKAR (R-5) DY.S.G.I. MR. M LASKAR (R-5)
42	WP(C)/2383/2023 B/O	SANDANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM MR. SHEELADITYA (R-6)

43	WP(C)/2598/2023 WITH OFFICE NOTE	SAURABH SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)
ORDERS				
44	Review.Pet./157/2022 FIXED, IN WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
45	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR Versus MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
46	Cont.Cas(C)/666/2022 FIXED	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
47	Review.Pet./103/2023 B/O, IN WP(C)/260/2015 (D/O), WITH WP(C)/746/2015 (D/O)	PRAFULLA KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI MR. D J BARMAN	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
48	Cont.Cas(C)/125/2023	KHAGEN SAIKIA Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
WITH				
49	Cont.Cas(C)/116/2023	MOHENDRA MOHAN SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
WITH				
50	Cont.Cas(C)/117/2023	RATUL SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
WITH				
51	Cont.Cas(C)/118/2023	SISURAM BORAH Versus DR. J. B. EKKA AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
WITH				
52	Cont.Cas(C)/124/2023	MANIK CHANDRA MAZUMDAR @ MANIK MAZUMDAR Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
53	Cont.Cas(C)/381/2023	SAHADUL ISLAM Versus BIKRAM KAIRI	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	

54	I.A.(Civil)/1824/2023 in WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S D ROY	GA, ASSAM SC, GHC
	WITH WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. S D ROY B DAS MS. J GAYAN	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4447/2023 B/O	NIRANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, BTC
2	WP(C)/4448/2023 B/O	NIRANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, BTC
3	WP(C)/4530/2023 B/O, WITH OFFICE NOTE	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
4	WP(C)/4756/2023 FIXED	ABDUL JALIL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS	GA, ASSAM SC, AFDC
5	WP(C)/4823/2023	M/S M K SHAH EXPORTS LTD Versus UNION OF INDIA AND 5 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
6	WP(C)/4824/2023	JAYANTA BORAH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR. LENTSO	GA, ASSAM
7	WP(C)/4829/2023	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
8	WP(C)/4844/2023	GITIMA BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, EXCISE DEPTT.
9	WP(C)/4849/2023	ROHINI BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARMA	SC, EXCISE DEPTT.
10	WP(C)/4853/2023	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM SC, FOREST SC, TRANSPORT
11	WP(C)/4856/2023	RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	SC, I O C

12	WP(C)/4857/2023	JENAT MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J MOLLAH PETITIONER IN PERSON	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
13	WP(C)/4858/2023 CAVT. NO.08012/023, WITH CAVT. NO. 801/2023	FIDDUS ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR N AHMED D HUSSAIN H RAHMAN	SC, P AND R.D. MR. A M AHMED FOR CAVEATOR
14	WP(C)/4871/2023	SOMER ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
15	WP(C)/4885/2023	ABDUL RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
16	WP(C)/4888/2023	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
<u>ORDER (STAY VACATING)</u>				
17	I.A.(Civil)/2060/2023 in WP(C)/2160/2023 WITH WP(C)/2160/2023	NASI RAM DAIMARI, Versus AJOY KUMAR BASUMATARY AND 4 ORS AJOY KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. M DEVI MR. A DAS MR. A DHAR MD F FARIDI	MR. A DHAR SC, BTC MR. K N CHOUDHURY (R-5) MR. N C DAS (R-5) MS. M DEVI(R-5) MR. M DAS(R-5) MR. A DAS(R-5) MR. A DAS(R-5) MS M BORAH(R-5) SC, BTC
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
18	I.A.(Civil)/2221/2023 in WP(C)/3325/2023 WITH WP(C)/3325/2023	AMRAN HUSSAIN LASKAR Versus ASHADUD ZAMAN AND 2 ORS. ASHADUD ZAMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D. MR. A SARMA SC, P AND R.D.
<u>ADMISSION</u>				
19	WP(C)/6700/2021 PART-HEARD, FIXED	ROBI BORUAH Versus NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
20	WP(C)/3560/2015 FIXED, WITH OFFICE NOTE	MD. RASHID AHMED and 78 ORS, Versus STATE OF ASSAM and 5 ORS,	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM MR.Y DOLOI(R-7&8) MRS.V L SINGH MR R DHAR, SC, PWD MR. R BORPUJARI MR H GUPTA, CGC (R-8,9) SC, REVENUE SC, PWD SC, C.G.C.
21	WP(C)/6965/2017 FIXED WITH I.A.(Civil)/1143/2018 in WP(C)/6965/2017	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS. SMTI. BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.M BHAGABATI MSG BORA MR. M BHAGABATI MS G BORA	GA, ASSAM G UDDIN MS R B BORAH GA, ASSAM

22	WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
23	WP(C)/4391/2022 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
24	WP(C)/5305/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	MR D GOGOI, SC, FOREST DEPTT. SC, PWD
25	WP(C)/5443/2022 B/O	MD. KAPIL UDDIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM
26	WP(C)/7442/2022 FIXED	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR. A BORUA (R6) SC, FISHERY
27	WP(C)/7924/2022 FIXED	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM MR. U K BARMAN (r-7) MS. D GHOSH(R-7) MR H ALI (r-7) MR. M MALAKAR (r-7) MS N DEKA(R-7) MR. R KONWAR (r-7) MS H BETALA(R-7) MR I CHAKMA(R-7) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) MR. S. K. CHAKMA (R-7) SC, IWT
WITH I.A.(Civil)/1292/2023 in WP(C)/7924/2022				
28	Arb.P./4/2023 FIXED	ASHATULLAH ALI Versus THE STATE OF ASSAM AND 6 ORS M/S MAHASHAKTI INFRASTRUCTURE Versus PURVASHI OIL AND GAS LIMITED	MS. D GHOSH MS N DEKA MR. S. K. CHAKMA MR. A K SHARMA MR. M MORE MR. A BORPUZARI MR. P K SHARMA	GA, ASSAM SC, IWT MR M Z AHMED MR. A M DUTTA
29	WP(C)/2146/2023 B/O	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD
30	WP(C)/3571/2023 CAVT. NO.03522/023, FIXED, WITH CAVT. NO. 352/2023	NABAJIT BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MRS L BORUAH (R-8) GA, ASSAM MRS. K DEVI (R-7) MS M BORAH (R-8) MR M CHETIA (r-5) MR. B B BORAH (R-8) MS. B CHOWDHURY (R-9) MR B KOCH (R-9) MS. N DAS (R-9) MS S A KHALIFA (R-7) LUAYING (R-8) FOR CAVEATOR
31	WP(C)/4379/2023 CAVT. NO.07282/023, FIXED	RANJIT BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS C DAS	SC, P AND R.D. MR. H C SARMA FOR CAVEATOR

BAIL HEARING (BA)

32	Bail Appln./2691/2023 FIXED	MD. SAHABUDDIN KAZI @ MD SIHABUDDIN KAZI @ MD SHABUDDIN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	PP, ASSAM
ORDERS				
33	Cont.Cas(C)/427/2022	SALIMUDDIN AHMED AND 6 ORS. Versus MAHANANDA PATHAK AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY	MR. N GOSWAMI (R-1) MR. DITUL DAS (R-2) MR. K D SARMA(R-1) MR. R RAHMAN (R-2)
34	Cont.Cas(C)/682/2022 FIXED	HILAL UDDIN AND ANR Versus PARAG MUNOT	MS. R CHOUDHURY MR N RAHMAN	
35	Cont.Cas(C)/776/2022	PADUMI BHUYAN AND 3 ORS Versus KEERTHI JALLI	MR A CHOUDHURY MR. R Deka S I AKAND	
36	Cont.Cas(C)/154/2023	POMPI DUTTA Versus PALLAV GOPAL JHA	MR. L MOHAN	MR. A DEKA
37	WP(C)/1506/2023 FIXED	HEMEN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K D CHETRI	SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT GA, ASSAM MR. A ROSHID (R-9) MS. M R DEVI (R-9) MS. T BEGUM (R-9) SC, BTC
38	WP(C)/4059/2023 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC
HEARING				
39	WP(C)/110/2016 B/O	DWIPEN DEKA Versus THE STATE OF ASSAM and 2 ORS.	MR.M CHANDA MR.P DAS MRR K MOUR MR.R DUBEY MR.S CHOUDHURY MS.A B KAYASTHA MR.S DUTTA MRSD BARPUJARI MS.R DAS	SC, IRRIGATION
40	WP(C)/2996/2018 FIXED, WITH LCR 3 FILES	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
WITH				
41	WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1) MS. K YADAV
2) MR R YADAV
3) MR D C K HAZARIKA
4) MR J DAS
5) MR. P MAHANTA
6) MR. R P SINGH
7) MR. B K SARMA
8) DR. J. D. KHAUND
9) MR. D K SHARMA
10) MR A W AMAN

19-07-2023	To	09-09-2023
19-07-2023	To	09-09-2023
29-07-2023	To	25-08-2023
31-07-2023	To	01-09-2023
08-08-2023	To	31-08-2023
10-08-2023	To	01-09-2023
13-08-2023	To	25-08-2023
22-08-2023	To	27-08-2023
26-08-2023	To	05-09-2023
22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2027/2018 FIXED	BIREN BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	DR G J SHARMA MS U DAS MR. M S SHARMA	GA, ASSAM SC, AGRI. DEPARTMENT
2	WP(C)/5365/2018	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	GA, ASSAM SC, N C HILLS
	WITH I.A.(Civil)/4267/2019 in WP(C)/5365/2018	THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN	MR. S S ROY JR. GA, ASSAM	MR. U K NAIR
3	WP(C)/1664/2019 FIXED	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
	WITH I.A.(Civil)/3050/2019 in WP(C)/1664/2019	AJIT DEB BARMAN AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. K R PATGIRI	GA, ASSAM
4	WP(C)/3925/2023	TAPAN BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM
5	WP(C)/5374/2020 FIXED	JORNA DAS @ JORNA RANI DAS Versus COMMISSIONER OF EXCISE AND CUSTOMS AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. B SAHARIA (R-5,6) B. PATHAK (R-5,6) S. M. ZINNA SC, CENTRAL EXCISE CUSTOMS, MR. S C KEYAL JR. GA, ASSAM, MS. S BORUA SC, CGSC
6	WP(C)/116/2021 FIXED	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
7	WP(C)/146/2021	WASIM AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. T N SRINIVASAN	GA, ASSAM SC, GAD SC, FINANCE
8	WP(C)/314/2021	NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM

9	WP(C)/490/2021 FIXED	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS R P BARUAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
10	WP(C)/514/2021	B DEVANAND Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, F C I
11	WP(C)/1125/2021	BISHAL JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MR H DAS MR. R MEDHI	SC, AAU
12	WP(C)/1170/2021	SHANKAR KUMAR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, WATER RESOURCE SC, FINANCE
13	WP(C)/1558/2021 FIXED	NITYANANDA DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY	MR. ABU JAHID (R-3,4,5,6) SC, HANDLOOM AND TEXTILE
14	WP(C)/1580/2021	MIHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J TALUKDAR MR. S NATH MR. N G KUNDU MR. P TALUKDAR MR. S BISWAS MR. H BURAGOHAIN	SC, PNRD
15	WP(C)/1614/2021	NARAYAN CHANDRA DAS Versus THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
16	WP(C)/2169/2021	PRADIP PUJARI Versus THE UNION OF INDIA AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/2654/2021	NURUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS S S ZIA	SC, PWD
18	WP(C)/2797/2021	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR A V SINGH MR P R BORA MR W R MEDHI	MR. B DEKA (C.G.C., R1- R6) ASSTT.S.G.I.
19	WP(C)/2811/2021	SHORAB ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
20	WP(C)/2985/2021	PROF. RANJIT TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. S P SHARMA MR. D GOGOI MS U SHARMA	GA, ASSAM SC, DIB. UNIVERSITY
21	WP(C)/3513/2021	ABIDUR RAHMAN SHEIKH (SK) Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, PNRD GA, ASSAM
22	WP(C)/3655/2021	DHRUBA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
23	WP(C)/3669/2021	MOMI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)
24	WP(C)/3901/2021 WITH MEDIATION REPORT	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
25	WP(C)/4262/2021	KRISHNA KANTA OJAH AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM MR S P DAS (R NO. 5)

26	WP(C)/4440/2021	MD. FAIZUR RAHMAN Versus THE ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH MS R MEDHI	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD
27	WP(C)/5160/2021	POWAL SAIKIA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
28	WP(C)/5284/2021	ANJALI GOGOI CHARINGIA Versus THE UNION OF INDIA AND 6 ORS	MR. R PHUKAN MR B ACHARYYA MS. M ACHARYYA MR A DAS	MR. K GOGOI ASSTT.S.G.I.
29	WP(C)/5403/2021	BISWAJIT DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
30	WP(C)/5623/2021 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
WITH				
31	WP(C)/4570/2022	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
<u>BAIL HEARING</u>				
32	AB/2154/2023 FIXED	YEANUR HUSSAIN Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
33	Cont.Cas(C)/281/2018 FIXED	PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
34	Cont.Cas(C)/759/2019	SMTI. PURNIMA NANDI Versus J B EKKA AND ORS.	MR. A H M R CHOUDHURY MR A DEY	SC, PNRD MR. K KONWAR (R-4) MR. A BHATTACHARJEE MR. S DUTTA (R-4)
35	Cont.Cas(C)/53/2020	AMARENDRA DEKA Versus RAJESH KAMPRAI	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR. D SAIKIA (R-1) MR. D NATH, SC PWD MR. D NATH, SC PWD
36	Cont.Cas(C)/81/2020	MAHINDRY DAS Versus SANJAY KISHOR AND ANR.	MR H DAS MR. B C DEKA	
37	Cont.Cas(C)/116/2020	ABDUL KAIF ALI Versus SHYAM JAGANNATHAN AND 2 ORS.	MR. B K DAS M N KHAN	MR. M BHAGABATI (R1-R3) MR. M BHAGABATI (R1-R3) MS G BORA (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2) MS. B TALUKDAR (R-2) MR K PUJARI (R-2) MR K PUJARI (R-2)
38	Cont.Cas(C)/192/2020	ASHOK DUTTA Versus RAKESH KUMAR, IAS	MR. N ISLAM MR. T K DEY	

HEARING

39	WP(C)/3846/2012 FIXED	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.J ROY SC, H P C L ASSTT.S.G.I.
40	WP(C)/7194/2017 B/O	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
41	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
42	WP(C)/3201/2020 B/O	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 10 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MR. B BORAH (R-11) MR P S RAJA (R-11) MS. S. TODI MR U ROY (R-11) MR H K SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/1367/2023 B/O in RSA/91/2022 WITH RSA/91/2022 WITH I.A.(Civil)/1595/2022 in RSA/91/2022	MUSTT. MARIZA KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER M ALAMGEER MR. M ALAM M ALAMGEER MR. M ALAM M ALAMGEER MR. A ALAM MR. M ALAM	MS. J GOGOI (R-1 TO 8) MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
TOP OF THE LIST				
2	RSA/47/2007 (HEARING), WITH LCR	MD. FAKRUL ISLAM BEG Versus ABDUL GAFUR BORBHUIYAN	MR.S DASGUPTA MR.D PATHAK	MR.A K SARKAR MR. B GOGOI
MOTION				
3	Tr.P.(C)./77/2023	PAMPI KONWAR Versus PANKAJ KONWAR	MR P R SARMA MR D MEDHI	
4	CRP/124/2023	BROJEN HAZARIKA Versus UNITED INDIA INSURANCE COMPANY LTD AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	
5	CRP/125/2023	KESAB MURARI Versus BAHURAM JODHRAJ AND 5 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
6	CRP/126/2023	BABUL MALAKAR Versus RATNA BAHADUR PRADHAN AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	
7	CRP/127/2023	RITAMONI DUARAH Versus PINKU GOGOI AND ANR	MR H BARUAH MR P P PHUKAN	
8	CRP(IO)/266/2023	M/S KAUSAHAL TRADING COMPANY AND ANR Versus M/S RAHUL TRADING CO AND 4 ORS	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	
ADMISSION				

9	Tr.P.(C)./3/2023 FIXED	SUMITA DAS Versus RUPAK DAS	MR. J LASKAR MR R DAS	MR. RAJARSHEE DE
10	FAO/51/2023 CAVT. NO.08162/023, WITH I.A.(Civil)/2476/2023 in FAO/51/2023	SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	MR. R HAZARIKA FOR CAVEATOR
11	MACApp./336/2023 WITH I.A.(Civil)/2471/2023 in MACApp./336/2023	SANKARI BARUA AND 4 ORS. Versus BINA LASKAR AND 4 ORS.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	MR. R HAZARIKA FOR CAVEATOR
		SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus TANIJA KHATOON @ TANJUA KHATOON AND ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
12	MACApp./337/2023	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus TANIJA KHATOON @ TANJUA KHATOON AND ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
13	MACApp./338/2023	NARAYAN NATH Versus NATIONAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
		JOYTSHNA BISWAS @ JYOSHNA BISWAS Versus DHANANJAY BISWAS AND ANR.	MR. N N JHA MR P C SARMA MS M SAHOO	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/139/2023	ABDUL BAREK AND ANR. Versus MOHAN BORAH AND 3 ORS.	MR. T U LASKAR MR. A AHMED U U KHAN	
15	RSA/140/2023	ABDUL BAREK AND ANR Versus MOHAN BORAH AND 3 ORS.	MR. T U LASKAR MR. A AHMED U U KHAN	
<u>ORDERS</u>				
16	RSA/209/2010 WITH LCR, B/O	NUR HUSSAIN Versus ABDUL GAFUR and 2 ORS	MR.M U MONDAL MD.A HUSSAIN MR.M HUSSAIN MR.H R AHMED	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
17	RSA/305/2014 WITH LCR, B/O	KARIMGANJ MUNICIPAL BOARD Versus SMTI KHITI BALA DAS and 13 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.W RAHMAN MS.R CHETRI	MR. T U LASKARR-1to5 MR.N DHAR(R-1to5) MR. S P CHOUDHURY (R-2 TO 5) MS.S DASGUPTA(R-1to5) MR.M MALAKAR(R-1to5) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR. S. J. SARKAR (R-2 TO 5)
18	WITH RSA/299/2014	SRI JYOTIRMOY DEB Versus SMTI KHITI BALA DAS and 15 ORS	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MRS.S S BAWARI MD.ASLAM	MR. T U LASKAR(R-1to5) GA, ASSAM MR.N DHARR-1to5 MR. S P CHOUDHURY (R-2 TO 5) MR .B MALAKAR(R-1to5) MS.S DASGUPTA(R-1to5) MR K BISWAKARMA (R-2 TO 5) MS B DEVI (R-2 TO 5) MR. S. J. SARKAR (R-2 TO 5)

19	MC/838/2014 in RSA SL. NO. 224661	MD ABUL HUSSAIN BARBHUIYA, Versus MD.ANOWAR HUSSAIN BARBHUIYA and 9 ORS,	MS.N THAPA MR.B SINHA MR.M GOGOI MR.T K RAJKUMAR	MR. B CHAKRAVARTY (R1, R2) MR. U DAS (R1, R2) MS THUYEKHRULU (R1, R2)
20	RFA/33/2015 WITH LCR	SRI LOKNATH BANIYA Versus PARESH KUMAR BHATTACHARJEE	MR.M DUTTA M C KAKOTI	
21	RSA/118/2017 WITH LCR	GOVINDA TEWARI and 2 ORS Versus LALIT CHETRY and 2 ORS	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR.J K PARAJULI(R- 1-3) MR.S K CHAKRABORTYR- 1-3 MRS.N S PARAJULI(R- 1-3)
	WITH I.A.(Civil)/3036/2022 in RSA/118/2017	LALIT CHETTRY and 2 ORS Versus GOVINDA TEWARI and 2 ORS	MR J K PARAJULI MR. S K CHAKRABORTY	MS. B CHOUDHURY
22	RSA/152/2019 WITH LCR, B/O	MD. BIRBAL HUSSAIN Versus MUSSTT. ASNARA BEGUM AND 10 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	MR.A K SHARMA (R-2,4,6) MR S BHUYAN (R-2,4,6) MR. A MOBARAQUE (R- 2,4,6) MR. R SARKAR
23	RSA/123/2022 B/O	VIJAY GUWALA AND 2 ORS. Versus SARDAR DALJIT SINGH AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. S P ROY MS. S KUMARI JYOTISH DAS
24	MACApp./289/2022 FIXED	KABITA SINGHA DIHINGIYA Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. N UPADHAYAY	B R DAS (R-2,6) MS M BHARATI (R-2,6)
25	I.A.(Civil)/2179/2022 WITH LCR in MACApp./271/2021 WITH MACApp./271/2021	ARCHANA MEDHI AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD.	MR. M HUSSAIN	MS. R D MOZUMDAR
	WITH I.A.(Civil)/1863/2021 in MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M HUSSAIN (R1-R3, R4)
26	I.A.(Civil)/3067/2022 FIXED in MACApp./12101/2022	JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. M DUTTA (R-1) MR. R GOSWAMI (R2) MS S DEV (R-1) MS. M SAIKIA (R2) MS. P BORTHAKUR (R2) MR J MAHANTA (R-1)
	WITH MACApp./12101/2022 (Filing Number)	JULITA EKKA . Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . F	B R DAS	
27	I.A.(Civil)/3179/2022 WITH LCR in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS D BORGHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN	MR. H L MAURYA
	WITH RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MR.K BORAH MS.M BHUYAN	GA, ASSAM MS.L SRIVASTAV MR.A H MULLA MR.H L MAURYA

	WITH MC/765/2014 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN	
	WITH MC/766/2014 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN	
	WITH I.A.(Civil)/1659/2023 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MR. H L MAURYA
	WITH I.A.(Civil)/1660/2023 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MR. H L MAURYA
	WITH I.A.(Civil)/1661/2023 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM MR. H L MAURYA
28	FAO/33/2023 CAVT. NO.04472/023, FIXED	ANJAN KUMAR BISHAYA Versus ANUJ KUMAR BISHAYA AND 5 ORS.	MR. B D GOSWAMI MR. R SARMA MS D DAS	MR. S. DEY MS. K MALAKAR (r-2) GA, ASSAM MR. A BHATTACHARYA (r-2) MS A BEGUM MR. A BHATTACHARJEE (r-2) MR. D J DAS (R-3) MS N MAHANTA (R-1) N GAUTAM (R-3) MR. H G HAZARIKA (R-3) FOR CAVEATOR SC, REVENUE
	WITH I.A.(Civil)/1886/2023 in FAO/33/2023	ANJAN KUMAR BISHAYA Versus ANUJ KUMAR BISHAYA AND 5 ORS.	MR. B D GOSWAMI MR. R SARMA MS D DAS	MR. S. DEY GA, ASSAM SC, REVENUE FOR CAVEATOR
29	CRP(IO)/226/2023 FIXED	ADALAT MIA Versus TAIZUDDIN AHMED	K U AHMED MS P SARMA MS N HASSAN	
30	CRP(IO)/229/2023 FIXED	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus BANALATA ROY AND 2 ORS.	MR T KALITA MR. A KAKATI	
31	Cont.Cas(C)/475/2023	BINOD DAS Versus DIGANTA THAKUR AND 5 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	
32	I.A.(Civil)/1563/2023 WITH LCR in RSA/148/2017	ON THE DEATH OF HATEM ALI Versus MD RAHIM ALI @ ABDUR RAHIM AND ANR H	MR. N N JHA MS M SAHOO	MS. R CHOUDHURY
	WITH RSA/148/2017	ON THE DEATH HATEM ALI HIS LEGAL HEIRS MUSSTT KHABIRAN NESSA and 3 ORS Versus MD RAHIM ALI @ ABDUR RAHIM and ANR	MR. N N JHA MR.S RANA MR.J P KACHARI MS M SAHOO MR.L K BORAH	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY
33	I.A.(Civil)/2008/2023 in Arb.A./8603/2023	JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT.		MR. A DAS ADDL. A.G., MIZORAM

	WITH Arb.A./8603/2023 (Filing Number)	JOHNSON EASTERN POWER Versus THE ENGINEER IN CHIEF, PHE DEPTT. A		
34	I.A.(Civil)/2281/2023 WITH LCR, FIXED in MFA/111/2022 WITH MFA/111/2022	MAMI KURMI Versus BHARTIA INFRA PROJECTS LTD	B R DAS MS M BHARATI	MR. S DAS MR K DAS
		BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	B R DAS (R-1) MS M BHARATI
	WITH I.A.(Civil)/3601/2022 in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	
35	I.A.(Civil)/2338/2023 WITH LCR in RSA/143/2019	FAZILA BEWA AND 24 ORS. Versus GULZAR HUSSAIN AND 63 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A A R KARIM MR J HUSSAIN
	WITH RSA/143/2019	FAZILA BEWA AND 24 ORS. Versus GULZAR HUSSAIN AND 64 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A A R KARIM MR J HUSSAIN
	WITH I.A.(Civil)/2339/2023 in RSA/143/2019	FAZILA BEWA AND ORS. Versus GULZAR HUSSAIN AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A A R KARIM MR J HUSSAIN
	WITH I.A.(Civil)/2436/2023 in RSA/143/2019	FAZILA BEWA AND 24 ORS. Versus GULZAR HUSSAIN AND 64 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A A R KARIM
	WITH I.A.(Civil)/2437/2023 in RSA/143/2019	FAZILA BEWA AND ORS. Versus GULZAR HUSSAIN AND 64 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A A R KARIM
36	I.A.(Civil)/2342/2023 WITH LCR in MACApp./412/2022 WITH MACApp./412/2022	MUSTT AJUFA BEGUM AND 3 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. P SUNDI	MR. S K GOSWAMI
		THE ORIENTAL INSURANCE CO. LTD Versus MUSTT AJUFA BEGUM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P SUNDI
37	I.A.(Civil)/2426/2023 WITH LCR in RSA/3/2020 WITH RSA/3/2020 CAVT. NO. 1291/2019	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA	S ALI	
		MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. A DAS FOR CAVEATOR
	WITH I.A.(Civil)/75/2020 in RSA/3/2020	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	S ALI MR. R BARUAH MR. A IKBAL MR. A.I. AHMED	MR. A DAS FOR CAVEATOR
38	WITH RSA/2/2020	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. A DAS FOR CAVEATOR

	WITH I.A.(Civil)/27/2020 in RSA/2/2020	MD. RAFIUDDIN AHMED Versus SRI MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. A DAS FOR CAVEATOR
	WITH I.A.(Civil)/2425/2023 in RSA/2/2020	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA	S ALI	
39	I.A.(Civil)/2470/2023 in MACApp./7952/2023	NATIONAL INSURANCE COMPANY LIMITED Versus ALAISRI MECH BORO AND 2 ORS.	MRS. S ROY	
	WITH MACApp./7952/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ALAISRI MECH BORO AND ANR. H	MRS. S ROY	
	WITH I.A.(Civil)/9898/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ALAISRI MECH BORO AND ANR. H	MRS. S ROY	
40	I.A.(Civil)/2474/2023 in MACApp./6779/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SOBHA LIMBU RAI AND 3 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	
	WITH MACApp./6779/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus SOBHA LIMBU RAI AND 3 ORS. E	MR SISHIR DUTTA	
	WITH I.A.(Civil)/6780/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus SOBHA LIMBU RAI AND 3 ORS. E	MR SISHIR DUTTA	
		HEARING		
41	MACApp./317/2016 WITH LCR, B/O	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. S P CHOUDHURY MR. A S DHILLON	MS N KALITA (R-1) MR. S DUTTA (R-1) MR. C SHARMA (R-1) MS. P DOWERAH (R-1) MS. M CHOUDHURY (R-1) MS. S THAKURIA (R-1)
	WITH I.A.(Civil)/1817/2016 in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS.M CHOUDHURY(R-1) MSN KALITA(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DOWERAHR-1 MS.S THAKURIA(R-1)
	WITH CO/19/2019 in MACApp./317/2016	THE UNITED INDIA INSURANCE CO. LTD., Versus SMT. BONDITA DUTTA BORDOLOI AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR. A S DHILLON
42	RSA/15/2018 WITH LCR, FIXED	JATINDRA BISWAS Versus SMTI SONALI SANGMA	MR H R A CHOUDHURY MR. R ALI MR. A ALAM MR. M ALAMGEER	MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. M R DEVI MS. T BEGUM
43	MACApp./172/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus MAKON HAZARIKA AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M DUTTA (R1) MR K M BORA (R1)
	WITH CO/17/2022 in MACApp./172/2021	MAKON HAZRIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M DUTTA MR K M BORA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

WITH
I.A.(Civil)/322/2022
in MACApp./172/2021

MAKON HAZARIKA AND ANR.

Versus

ORIENTAL INSURANCE COMPANY
LIMITED.

44 RSA/23/2022
WITH LCR, FIXED

ON THE DEATH OF RAJAT CHATTERJEE
HIS LEGAL HEIRS BABLI CHATTERJEE
AND ANR.

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

MR D SAIKIA

Versus

TARA CHAND NAHATA AND 2 ORS.

WITH
I.A.(Civil)/2649/2022
in RSA/23/2022

ON THE DEATH OF RAJAT CHATTERJEE

Versus

TARA CHAND NAHATA AND 2 ORS.

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

MR D SAIKIA

STAY MATTERS

45 CRP/106/2023
FIXED

DURBAL CH BISWAS @ DUBAL CH
BISWAS AND 12 ORS

Versus

LEGAL HEIRS OF LATE KHAGENDRA
NATH BISWAS SADANANDA BISWAS AND
7 ORS

MR. P S DEKA
MS. A HUSSAIN
MR R ISLAM

46 CRP(IO)/235/2023
FIXED

LIDIYA ISLAM

Versus

ABDUL HANNAN @ KHON

MS. T SOM
MR H DAS
MR. P TELI

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./2969/2023	BIJU SAIKIA @ BIRAJ SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
2 Bail Appln./2971/2023	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
3 Bail Appln./2972/2023	NARAYAN KALITA Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
4 Bail Appln./2973/2023	BHARGAB @ BHARGAV DEKA Versus TE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
5 Bail Appln./2977/2023	OSMAN ALI @ BAGHA Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
MOTION			
6 Crl.Rev.P./291/2023	KAUSHIK AGARWAL AND 4 ORS Versus SMT. MINA KUMARI PRASAD (AGARWAL)	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY	
7 Crl.Rev.P./343/2023	RUMI RAY Versus THE STATE OF ASSAM	MS S MEDHI	PP, ASSAM
8 Crl.Rev.P./345/2023	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	
9 Crl.Rev.P./346/2023	SIDHARTHA MITRA @ SIDHARTHA MITRA @ SIRDHARTAA MITRA Versus SMRITIKANA PAUL (BOBI)	MR G BHARADWAJ MR B DEORI MR N BRAHMA	
10 Crl.Pet./699/2023	INAMUL HAQUE Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL	PP, ASSAM
11 Crl.Pet./827/2023	RATAN PEGU Versus SMTI. PUSHPANJALI MIPUN AND ANR.	MS A DAS MS. M. G. BISWAS MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	PP, ASSAM (R2)

12	Crl.Pet./829/2023	SWAPAN PODDAR Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
13	Crl.Pet./839/2023 FIXED	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS	PP, ASSAM
14	Crl.Pet./847/2023	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
15	Crl.Pet./881/2023	TILUTAMA PEGU AND ANR Versus THE STATE OF ASSAM AND ANR	MR G JALAN MR. N BARDOLOI	PP, ASSAM
16	Crl.Pet./887/2023	AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
17	AB/2682/2023 B/O	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
18	AB/2746/2023 FIXED	PRANJAL TALUKDAR @ PINKU TALUKDAR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
19	AB/2941/2023	RAHIM UDDIN @ RAHIM ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
20	AB/2952/2023	RAJIB KUMAR MOHOTTO @ RAJIB KUMAR MAHATO Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
21	AB/2953/2023	LACHIT DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
<u>ADMISSION</u>				
22	Crl.Pet./526/2020	MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR K P PATHAK MR. P N GOSWAMI MR. S BORTHAKUR MR. S NEOGI	DR. B AHMED (R2) MR. N HAQUE (R2) MR. A K AZAD (R2) MR. S R BARBHUIYA (R2) PP, ASSAM
23	Crl.Pet./554/2021 FIXED	KISHORE BHATTYACHERJEE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR S KHOUND MR H K NATH MR D J MEDHI	PP, ASSAM
	WITH I.A.(Crl.)/84/2022 in Crl.Pet./554/2021	KESHAB CH. DAS Versus KISHORE BHATTYACHERJEE AND ANR	MR A R BHUYAN MR. S RANA MR. I RAHMAN	MR. M K CHOUDHURY MR H K NATH MR D J MEDHI PP, ASSAM
24	Crl.Pet./369/2022 WITH LCR 1 FILE, B/O	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM
	WITH I.A.(Crl.)/733/2022 in Crl.Pet./369/2022	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. S N KRISHNATRAYA	PP, ASSAM
25	Crl.Pet./297/2023 WITH LCR 3 FILES, FIXED	MOSLEM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	MR. M R KHANDAKAR (R-2) PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./2675/2023 FIXED	DILDAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
27	Bail Appln./2696/2023 WITH LCR, FIXED	FIRDUN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
28	Bail Appln./2728/2023 FIXED	IBINSTAR JYRWA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
29	WITH Bail Appln./2733/2023	GURSHARAN SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
30	Bail Appln./2843/2023 FIXED	MOZIBOR ALI @ MOZIBAR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
31	Bail Appln./2846/2023 FIXED	HASANUR ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
32	Bail Appln./2902/2023 FIXED	MD. JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
33	Bail Appln./2920/2023 FIXED	SAKIB IKBAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
BAIL HEARING				
34	AB/576/2023 FIXED	MATU SARMAH Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	PP, ASSAM
35	AB/1080/2023 FIXED	RIYAZ SAIKIA Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
36	AB/1246/2023 FIXED	ANANTA LOCHAN DAS Versus THE STATE OF ASSAM	MR H DAS D BARUAH	MR J K Bhuyan MR G BHARADWAJ MS. P GHOSH PP, ASSAM
37	AB/1507/2023 WITH LCR, FIXED	JONAB ALI @ JANAB ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
38	AB/2016/2023 FIXED	MD. BALLA ALI @ RUPFUL ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
39	AB/2246/2023 FIXED	JONALI CHAKRABORTY Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
40	AB/2474/2023 FIXED	ANUPAM KAHAR Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S CHETIA MR. J P MORE	PP, ASSAM
41	AB/2487/2023 FIXED	TAHIR KHAN Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S CHETIA MR. J P MORE	PP, ASSAM
42	AB/2589/2023 FIXED	ROKIBUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M. HOSSAIN MD M ISLAM	MR. B K SEN MR A HUSSAIN PP, ASSAM
43	AB/2616/2023 FIXED	KAMAL HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
44	AB/2672/2023 FIXED	AMINUL ISLAM @ BOTOL AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	
45	AB/2680/2023 FIXED	HITESH BAISHYA @ PRANAY BAISHYA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM

46	AB/2725/2023 FIXED	NAREN TANTI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M SHARMA MS. S YASMIN	PP, ASSAM
47	AB/2762/2023 FIXED	MD. JILLUL HOQUE AND 7 ORS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
ORDERS				
48	I.A.(CrI.)/666/2022 WITH LCR 3 FILES in CrI.A./277/2022 WITH CrI.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
		PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
49	I.A.(CrI.)/244/2023 WITH LCR 4 FILES in CrI.A./103/2023 WITH CrI.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
		BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/1130/2018	TAHMINA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA MD. M U AHMED	MR C BARUAH (SC, NHAI) MRS. A GAYAN (SC, CENTRAL GOVT.) MRS. A GAYAN (SC, CENTRAL GOVT.) MS. M BHATTACHARJEE (ADDL. SR. GA, ASSAM) ASSTT.S.G.I.
2 WP(C)/3167/2018 FIXED	PROMATHESH CHANDRA ROY AND 23 ORS. Versus UNION OF INDIA AND 5 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MR. B K SEN (P2, P3, P21, P22) MS. S DASGUPTA MR A HUSSAIN (P2, P3, P21, P22) MR. F HAQUE (P2, P3, P21, P22)	GA, ASSAM, SC, NF RLY MS S HAZARIKA (R2) MR. R BORPUJARI (SC, REVENUE)
3 WP(C)/321/2020	MADHURJYAA GOGOI Versus THE UNION OF INDIA AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. DEBABRAT CHUTIA ASSTT.S.G.I.
4 WP(C)/762/2020	NARENDRA SING Versus UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
5 WP(C)/904/2020	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	MR. A GANGULY
6 WP(C)/3568/2020	M/S. S.B.INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
7 WP(C)/3828/2020	CHANGALIA BASFOR AND 9 ORS. Versus DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC

8	WP(C)/4003/2020	MUKUL HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P N SHARMA MS S P CHETRY	SC, CO OP GA, ASSAM MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN
9	WP(C)/5342/2020	MAINA BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM MR. K K PARASAR SC, C.G.C. SC, REVENUE SC, FINANCE
10	WP(C)/5619/2020	KAMAL KISHORE SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR. B P SINHA MR. I AHMED MS E CHOUDHURY	GA, ASSAM
11	WP(C)/525/2021	RAFIKUL ISLAM PARAMANIK AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR. N H MAZARBHUIYAN MR. A S TAPADER MR M AHMED	GA, ASSAM SC, REVENUE
12	WP(C)/567/2021	RAJAT ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
13	WP(C)/626/2021	DAIBAKI BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
14	WP(C)/638/2021	PARIMAL BISWAS AND ANR Versus THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, ROC
15	WP(C)/701/2021	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER	SC, PNRD
16	WP(C)/749/2021	APURBA BALLAV GOSWAMI Versus THE DIRECTOR GENERAL OF POLICE, ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
17	WP(C)/751/2021	KANISHKA HIMATSINGKA AND ANR. Versus UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, ROC
18	WP(C)/757/2021	PAOTHENLAL THOMSONG @ PAOTHENIEL THOMSONG Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR MR A K AZAD	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
19	WP(C)/768/2021	TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. M HUSSAIN MR. K KALITA MS. S GHOSH MS. C BASUMATARY SC, OIL
20	WP(C)/1222/2021	BOLORAM DAS AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM
21	WP(C)/1842/2021	M/S NEW MALAMATI TEA ESTATE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR S BORTHAKUR MR. S S ROY MR. D GOGOI ASSTT.S.G.I.
22	WP(C)/1881/2021	SAMIR DAS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. S SHARMA MS G M THAKUR	SC, APDCL
23	WP(C)/2181/2021	MD. BAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR D SAIKIA MR. B K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/2280/2021	ANU KALITA Versus THE GAUHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, GMC

25	WP(C)/2288/2021	GAU GYAN FOUNDATION Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR J KINI MR D. CHAKRABORTY	SC, AAU
26	WP(C)/2719/2021	PRADIP KUMAR GHOSH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BHATTACHARYYA MR H MAURYA MS P MISHRA	SC, G M D A
27	WP(C)/3454/2021	GOLLO TUKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS	MR. P K TIWARI (R7) GA, ASSAM MR. A R GOGOI (R7)
28	WP(C)/3556/2021	DINESH SAH Versus THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY
WITH I.A.(Civil)/1061/2022 in WP(C)/3556/2021				
29	WP(C)/3865/2021	THE UNION OF INDIA , Versus DINESH SAH M/S RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA 2 ORS	MR. A BISWAS MS S AHOM	SC, RAILWAY
30	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
<u>ORDERS</u>				
31	Cont.Cas(C)/262/2018	M/S. UNEMPLOYED YOUTH ENTERPRISE Versus DIBYAJYOTI SAHARIA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	MR. B GOGOI (r-2) MR M BHUYAN (r-2)
32	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
WITH I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019				
33	Cont.Cas(C)/29/2020	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR. AKMAL HUSSAIN KHAN Versus MOIN UDDIN AHMED AND ORS.	MS R B DEB MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. B GOGOI MR. M NATH MR. M NATH MR. P N GOSWAMI MR. P N GOSWAMI MR. A ROY MR. A BHATTACHARJEE (r-7) MR. K P PATHAK (R-1,3,4,5) MR. R R Gogoi MR. S SHARMA (r-7)
34	Cont.Cas(C)/179/2020	HIRALAL SHAW Versus A.N.HAZARIKA, ACS AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R DHAR
35	WP(C)/3059/2020	ABHIGYA BOROOAH Versus INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD. AND 4 ORS	MR. T ROY MS. B SARKAR	MRS. S KHATANIAR (r-2,3,5) MR. R DE MS. J PAUL (r-2,3,5)
36	Cont.Cas(C)/144/2021	SHAKTI SAHA AND 8 ORS Versus DR SADNEK SINGH	MR. S C BISWAS MR. H A TALUKDAR MD. I HUSSAIN MS. P S LASKAR	
37	Cont.Cas(C)/222/2021	KHAGEN DAS @ KHAGENDRA DAS AND 4 ORS. Versus M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1, R2) MR. R BORPUJARI (R1, R2) MS. N BORDOLOI (R1, R2)

38	WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
39	WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
40	I.A.(Civil)/580/2022 WITH WP(C)/5101/2006 (D/O), B/O in WP(C)/5101/2006	ISLAM NAWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR S H MAHMUD Q A AKHTAR	GA, ASSAM MR. J HANDIQUE (r-3)
	WITH I.A.(Civil)/582/2022	MD. ISLAM NAWAJ UDDIN AHMED, Versus THE STATE OF ASSAM AND ORS	MR S H MAHMUD Q A AKHTAR	

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2959/2023	HITENDRA BARUAH @ RAJIB BARUAH Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH H THAKURIYA MR. H GOSWAMI	PP, ASSAM
2	Bail Appln./2964/2023	HABIBUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	Bail Appln./2975/2023	RAKESH VERMA @ RAJIB BARMA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/2948/2023	SIKHAMONI GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
<u>MOTION</u>				
5	Tr.P.(Crl.)/26/2023 FIXED	TAGAR DAS AND 2 ORS Versus SAGAR PRATIM GOGOI	MR. S K MUKTAR	
6	Crl.Rev.P./93/2023	ARUP PAUL Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	PP, ASSAM
7	Crl.Rev.P./260/2023	PRAHLAD BHARALI Versus THE STATE OF ASSAM AND ANR.	MR. U K DEKA MS. P BORAH	PP, ASSAM

	WITH I.A.(CrI.)/555/2023 in CrI.Rev.P./260/2023	PRAHLAD BHARALI Versus THE STATE OF ASSAM AND ANR.	MR. U K DEKA MS. P BORAH	PP, ASSAM
8	CrI.Pet./291/2023 WITH LCR 5 FILES, FIXED	BANFUL DEKA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
9	CrI.Rev.P./344/2023	SAMSUL BEPARI @ SAMSUL BEPARY AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MR SARFRAZ NAWAZ MD A ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/749/2023 in CrI.Rev.P./344/2023	SAMSUL BEPARI @ SAMSUL BEPARY AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MR SARFRAZ NAWAZ MD A ISLAM	PP, ASSAM
<u>ADMISSION</u>				
10	CrI.Rev.P./52/2023	SUNIL CHOUDHURY Versus SMT. BABY KALWAR CHOUDHURY	MR. A K GUPTA MR. R S MISHRA	MR S MUKTAR
11	CrI.Pet./194/2023 FIXED	ARMOL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
12	CrI.A./233/2023 FIXED	BIJU DAS @ VIJU @ BIJOY KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS. B BHUYAN MS R SAHIN SAURAV BAISHYA	PP, ASSAM
13	CrI.Rev.P./263/2023 FIXED	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
14	CrI.A./308/2023	BIJOY RABHA Versus THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
15	CrI.A./309/2023	RAJESH CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU MS S JAIN MS. J KONWAR	PP, ASSAM
	WITH I.A.(CrI.)/750/2023 in CrI.A./309/2023	RAJESH CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU MS S JAIN MS. J KONWAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
16	Bail AppIn./2734/2023 FIXED	PRANJAL MEDHI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
17	Bail AppIn./2861/2023 FIXED	SHEKABUDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
18	Bail AppIn./2886/2023 FIXED	BIJOY GHOSH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				

19	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
20	AB/1135/2023 FIXED	NIRMALI MATTACK Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
21	AB/1231/2023 FIXED	ABUL BARAKAT ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
22	AB/1277/2023 FIXED	WASHIM RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM S ALI MR. M U E BHUYAN	PP, ASSAM
23	AB/1491/2023 FIXED	MASUD IKRAMUL MAZID AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
24	AB/1522/2023 FIXED	JITU TIWARI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
25	AB/1874/2023 FIXED	SUKUMAR BASUMATARY Versus THE STATE OF ASSAM	MS M KAKOTY	PP, ASSAM
26	AB/2335/2023 FIXED	BHAWESH MISHRA @ BHABESH MISHRA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA	PP, ASSAM
27	AB/2492/2023 FIXED	SARIF UDDIN Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
28	AB/2591/2023 FIXED	NEERAJ KUMAR KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
29	AB/2596/2023 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
30	AB/2609/2023 FIXED	AMINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HOQUE MD A ALI	PP, ASSAM
31	AB/2664/2023 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. M. P. SARMA MS. B M CHHETRI N DAS MS R A MOSTAFI	PP, ASSAM
32	AB/2807/2023 FIXED	MD SAFIQUUL ISLAM Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

ORDERS

33	I.A.(CrI.)/478/2023 WITH LCR 6 FILES, FIXED in CrI.A./96/2023 WITH CrI.A./96/2023	BUBUL TAMULI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
		BUBUL TAMULI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
34	CrI.Pet./479/2023 FIXED	MANIK ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
35	I.A.(CrI.)/747/2023 in CrI.Rev.P./8489/2023 WITH CrI.Rev.P./8489/2023 (Filing Number)	SURAJIT KALITA @ SUROJIT KALITA Versus THE STATE OF ASSAM AND ANR SURAJIT KALITA @ SUROJIT KALITA Versus THE STATE OF ASSAM AND ANR A	MR. J BARMAN MR D J BORO MR. J BARMAN	PP, ASSAM

QUASHMENT

36	Crl.Pet./44/2019	SHRIDHAR AMASIDHA AWATE Versus MAXIM INFRASTRUCTURE AND REAL ESTATE PVT. LTD.	MR. A N CHOWDHURY MR. P J SAIKIA MR. K BORUAH MS M NIROLA	MR G N SAHEWALLA MR. D K KOTHARI MR. B DEKA MR. P DEKA MR. A CHETIA MS P BARUAH MS. S. TODI MR. M SAHEWALLA MS. S DUTTA
37	Crl.Pet./941/2019	BAIKUNTHA SARMA AND ANR. Versus NARAYAN SARMA	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. R KALITA MR. H KAKATI	
38	Crl.Pet./537/2020	SAHINUR ISLAM @ SAHINUR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A ISLAM	MR. L R MAZUMDER (r-2) MR. A ISLAM (r-2) PP, ASSAM
39	W.P.(Crl.)/12/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
40	WITH W.P.(Crl.)/9/2021 WITH LCR	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
41	WITH W.P.(Crl.)/10/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
42	WITH W.P.(Crl.)/11/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
43	Crl.Pet./382/2023 WITH LCR 1 FILE	SMTI KABITA DEKA, ACS Versus THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM
44	Crl.Pet./860/2023 FIXED	ANU BORAH Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	PP, ASSAM
45	Crl.Pet./885/2023	BANDANA DAS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
46	Crl.Pet./886/2023	BINA BABU SINGHA AND ANR Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	PP, ASSAM
47	Crl.Pet./889/2023	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR HEARING	WASIM RAJA	PP, ASSAM
48	Crl.A./149/2005 WITH LCR(KEPT IN SECTION), P.B.-3 VOL., FIXED	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
49	Crl.A./6/2009 WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM

WITH

I.A.(CrI.)/341/2021

in CrI.A./6/2009

MAZIBUDDIN AHMED

Versus

THE STATE OF ASSAM

MR. M AGARWALLA

PP, ASSAM

50 CrI.A./117/2017
WITH LCR 4 FILES, P.B.-1, FIXED

SRI PANKAJ SHARMA

Versus

AVATAR SINGH and ANR

MR.K N CHOUDHURY

MR.R DUBEY

MS.A B KAYASTHA

MR Z KAMAR (R1)
MR. S D PURKAYASTHA
MR. P KATAKI (R1)
MR.P J SAIKIA
MR S P DAS
MR S P DAS
MR. N DAS (R1)
MR.A K GUPTA
MS.M KECHII
ADDL PP,ASSAM**STAY MATTERS**

51 Tr.P.(CrI.)/34/2022

SAYED RAJU ALI AND 2 ORS

Versus

THE STATE OF ASSAM AND ANR

MR N N UPADHYAYA

MR. D K BAGCHI

MR. B B KAKATI

E. YANTHAN

MR R K DUTTA (r-2)

MR. S DUTTA (r-2)

PP, ASSAM

52 CrI.Rev.P./425/2022
WITH LCR 3 FILES

RUPASRI SARMA

Versus

DEBENDRA SARMA

MR. P K MUNIR

MR A RAHMAN

MR. A GAYAN

MR. M K SARMA

MR K K GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2691/2023 FIXED	RABIUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1057/2023 WITH SCANNED COPY OF LCR.	L H RANIROU @ DIDI AND ANR Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MR. A KAKATI	PP, ASSAM
3	Bail Appln./1664/2023 WITH SCANNED COPY OF LCR. FIXED.	SYED ASHIK ALAM Versus UNION OF INDIA	MS. S K NARGIS MS. A MESEN MS S BEGUM	SC, NCB
<u>BAIL HEARING</u>				
4	AB/2661/2023 FIXED	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
5	AB/2882/2023 FIXED	MD. SHAH NAWAJ ALAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	

LEAVE NOTE OF ADVOCATES FOR 25/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
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